Departments of Commerce has been set up for reviewing the implementation of the decisions taken during the meeting of the two Commerce Secretaries and also other trade promotion issues.

- (c) Pakistan recognized that grant of MFN status to India would help in expanding bilateral trade relations. It has agreed to replace its present 'Positive List' with 'Negative List', by October, 2011.
 - (d) Does not arise.

Permission for 51 per cent FDI in retail sector

1098. SHRI N.K. SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government has recently decided to allow FDI in multi brand retail upto 51 per cent in the country;
 - (b) if so, the details thereof;
- (c) whether any conditions have been applied on foreign chains to set shops in the country;
 - (d) if so, the details thereof;
- (e) whether the move of Government to allow FDI in multi brand retail upto 51 per cent would adversely impact on small traders and kirana stores etc.; and
- (f) if so, how Government proposes to protect the interest of small traders etc.; in the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) No, Sir.

(b) to (f) Do not arise.

Adoption of Chinese model for industrial growth

1099. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government would like to draw inferences from experiences of China where the creation of infrastructure and consequent growth in industrial sector is comparatively far greater than that of ours;
- (b) whether this system could be adopted, wherever it is in consonance with our form of governance polity, to increase our industrial growth and quick creation of much-needed multi-dimensional infrastructure; and
- (c) what was the balance of trade and commerce position between India and China during 2008, 2009 and 2010?